

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 318/2012

M/S. HITECH CARBON LIMITED.

RENUKOOT, A UNIT OF ADITYA BIRLA NUVO LIMITED,
RENUKOOT SONEBHADRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.126302/2017-I/A FOR CHANGE OF THE NAME OF THE PETITIONER)

Date : 15-01-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
[IN CHAMBER]

For Appellant(s)

Mr. Pawanshree Agrawal, AOR

For Respondent(s)

Mr. Sahjay Kr. Tyagi, Adv.
Mr. Aditya Kr. Dubey, Adv.
Mr. Ravi Prakash Mehrotra, AORUPON hearing the counsel the Court made the following
O R D E RApplication (I.A.No.126302/2017) for change of the name of the
petitioner is allowed.

Cause title be amended accordingly.

(MAHABIR SINGH)
COURT MASTER(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER